

(4)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

CA.No. 182 of 1998

Date of Order. 24.11.98

Between:

1. G.Krishna Murthy
2. B.Mallikarjun
3. S.Raghunath Babu

4. Ch.Sunder Rao
5. J.Lakshma Reddy

..Applicant.

And

1. Union of India, rep. by its Secretary
Telecommunications, Sonchar Bhavan,
Ashoka Road, New Delhi.
2. The Chief General Manager, Telecom
Circle, Andhra Pradesh, Hyderabad.
3. The Telecom District Manager, Kurnool ..Respondents.

Counsel for the Applicant

: Mr.P.N.A.Christian

Counsel for the Respondents

: Mr. V.Rajeswara Rao

COMES:

THE HON'BLE MR. R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S.JAI PARAMESWAR : MEMBER (J)

* * *

....2/-

62

COPY TO:-

1. The Secretary, Telecommunications, Sanchar Bhavan, Ashoka Road, New Delhi.
2. The Chief General Manager, Telecom Circle, Andhra Pradesh, Hyd.
3. The Telecom District Manager, Kurnool.
4. One copy to Mr. P.N.A.Christian, Advocate, CAT., Hyd.
5. One copy to Mr. V.Rajeswara Rao, Addl.CCSC., CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate copy.

BT

A
21/12/98

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESWAR :
M(J)

DATED: 24/11/98

ORDER/JUDGMENT

MA/R.A./C.P.NO.

in

OA.NO.

182/98

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

केन्द्रीय प्रशासनिक न्यायिकरण
Central Administrative Tribunal
व्यवस्थापन / DESPATCH
16 DEC 1998
हैदराबाद न्यायपीठ
HYDERABAD BENCH